

both in Switzerland and India; and

(b) the specific steps taken by the government to expedite the process of investigation?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) The Bofors case is being actively pursued by the CBI both in India and abroad.

(b) the gist as well as a copy of the order of the supreme Court of India in regard to certain petitions on the Bofors matter has been expeditiously communicated to Swiss authorities. Suitable legal action is also being taken by the CBI in regard to the petitions recently filed in the Delhi High Court and the Supreme Court of India.

Loan from ADB and IFC for funding Haldia Petrochemical Complex

417. SHRI CHITTA BASU:
SHRI AMAR ROYPRADHAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have taken any specific step to secure loan the Asian Development Bank (ADB) and the International Finance Corporation (IFC) for funding the Haldia Petrochemical Complex in West Bengal;

(b) if so, the results thereof;

(c) whether there is any proposal to secure necessary foreign exchange for the Haldia Project from other sources; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir. Asian Development Bank and International Finance

Corporation have been requested to finance the Haldia Petrochemical Complex in West Bengal.

(b) The responses of both International Finance Corporation and Asian Development Bank are still awaited.

(c) No, Sir.

(d) Does not arise.

[Translation]

Loan waiver Scheme

418. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FINANCE be pleased to state:

(a) the amount of loan waived by the various banks under the Agricultural and Rural Debt Relief Scheme, 1990 so far, State-wise;

(b) the amount sanctioned and released under the Scheme to the banks so far; and

(c) the time by which the remaining amount is likely to be provided?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The total amount of debt relief provided under the Agricultural and Rural Debt Relief (ARDR) scheme, 1990 as on 11.11.1991 by Public Sector Banks, Cooperative Banks and Regional Rural Banks was Rs. 7711 crores. The State-wise details are given in the attached statement.

(b) Rs 1156 crores have been sanctioned and released under the Scheme to the Public Sector Banks and Regional Rural Banks. In addition to this, Cooperative banks have been sanctioned and released Rs.